GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA STARRED QUESTION NO. †*191 ANSWERED ON 02.08.2021

SCHEMES TO DEVELOP INDIA AS TOURISM HUB

†*191. SHRI NIHAL CHAND:

Will the Minister of TOURISM be pleased to state:

- (a) the details of the various schemes being implemented by the Government with the objective of developing India as a tourism hub, State/UT-wise;
- (b) the budget earmarked for the said schemes along with the amount spent thereon during the last three years;
- (c) the steps being taken by the Government to ensure adequate security of foreign tourists in the country; and
- (d) the number of foreign tourists who visited India during the last three years and the number of cases of misbehaving with foreigners reported during the said period along with the action taken thereon?

ANSWER

MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) to (d): A statement is laid on the table of the House.

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STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.†*191 ANSWERED ON 02.08.2021 REGARDING SCHEMES TO DEVELOP INDIA AS TOURISM HUB.

(a): The major schemes of the Ministry of Tourism applicable in all States/Union Territories for developing India as a tourism hub are:

- 1) Integrated Development of Theme Based Tourist Circuits – Swadesh Darshan
- 2) Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD)
- 3) Assistance to Central Agencies for Tourism Infrastructure Development
- 4) Domestic Promotion and Publicity including Hospitality (DPPH)
- 5) Restructured Scheme of Overseas Promotion & Publicity including Marketing Development Assistance (MDA)
- 6) Financial Assistance to the IHMs/FCIs/IITTM/ICI/NCHMCT/ITIs/Polytechnic Institutes/Universities/Govt. Colleges/Govt. Vocational Schools/PSUs etc.
- 7) Capacity Building for Service Providers
- 8) Champion Services Sectors Scheme
- 9) Market Research Professional Services (MRPS)
- **10)** Safe Tourist Destination for Women

(b): The total budget earmarked for the various schemes along with the amount spent thereon during the last three years is given at Annexure-I.

(c): Safety and security of tourists is a State subject. However, Ministry of Tourism has taken several measures to ensure the safety and security of tourists which are:

- i) 24x7 Toll Free Multi-Lingual Tourist Info-Helpline in 12 Languages to provide support service in terms of information and guidance to tourists.
- ii) The Ministry of Tourism has taken up the matter with all State Governments/Union Territory (UT) Administrations for setting up dedicated Tourism Police. With the efforts of Ministry of Tourism, the State Governments/UT Administrations of Andhra

Pradesh, Delhi, Goa, Karnataka, Kerala, Maharashtra, Himachal Pradesh, Jammu and Kashmir, Madhya Pradesh, Odisha, Punjab, Rajasthan, Sikkim and Uttar Pradesh have deployed tourist police in one form or the other.

- iii) The Ministry of Tourism along with all stakeholders, including the Tourism Departments of all States and UTs, have adopted the 'Code of Conduct for Safe & Honourable Tourism' which is a set of guidelines to encourage undertaking of tourism activities with respect for basic rights like dignity, safety and freedom from exploitation of both tourists and local residents in particular, women and children.
- iv) Ministry of Tourism got a study conducted by Indian Institute of Tourism & Travel Management (IITTM), an autonomous institute under its control, to understand the requirement of tourist police and sensitizing the tourist police so created towards the needs of the tourists. Ministry of Tourism forwarded a copy of this Study report titled "Functioning of Tourist Police in States/UTs & Documentation of Best Practices" to all the State Governments/UT Administrations with the request to create a separate unit of police in the respective states/UT and also to sensitize them about the needs of the tourists.

(d): Details of Foreign Tourist Arrivals (FTAs) during the years 2018 to 2020 are given below:

Year	FTAs in India (in Million)
2018	10.56
2019	10.93
2020	2.74

The information received from National Crime Records Bureau (NCRB) regarding the cases registered, cases charge-sheeted, cases convicted, persons arrested, persons charge-sheeted and persons convicted under crime against foreigners (including foreign tourists) during 2017-2019 is given at Annexure-II.

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ANNEXURE-I

STATEMENT IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO.†*191 ANSWERED ON 02.08.2021 REGARDING SCHEMES TO DEVELOP INDIA AS TOURISM HUB.

BI	E/RE/Actu	als in res	spect of M	inistry of	Tourism	2018-19	to 2020-					
							-	•	n Crore)			
		2018-19			2019-20			2020-21				
Scheme/ Head (Revenue)	BE	RE	Actual Exp.	BE	RE	Actual Exp.	BE	RE	Actual Exp.			
Central Sector S	chemes											
Swadesh	1100.00	1100.00	1101.15*	1106.00	566.00	565.93	1200.00	600.00	560.76			
Darshan												
PRASHAD	150.00	150.00	150.30*	160.50	145.00	144.71	207.55	125.00	124.79			
Restructured	454.24	416.23	415.00	446.20	312.39	312.04	450.00	115.00	107.88			
Scheme of												
Overseas												
Promotion and												
Publicity												
Domestic	135.00	127.40	127.34	129.50	100.00	99.63	140.00	63.33	33.89			
Promotion &												
Publicity												
Including												
Hospitality												
Assistance to	85.00	82.00	82.00	82.89	61.00	56.81	70.00	50.00	50.00			
IHMs/ FCIs/												
IITTM/												
NCHMCT												
Assistance to	70.00	71.00	74.00*	91.00	70.00	71.94*	80.00	80.00	68.97			
Central												
Agencies for												
Tourism												
Infrastructure												
Development												
Incentives to	0.01	0.00	0.00	0.01	0.00	0.00	0.00	0.00	0.00			
Accommodatio												
n												
Infrastructure												
Champion	-	-	-	1.00	0.00	0.00	123.00	63.32	46.87			
Services												
Sector Scheme					.							
Assistance for	1.00	0.00	0.00	10.00	0.00	0.00	30.00	0.00	0.00			
Large Revenue												
Generating												
Projects					-	-						
Infrastructure	5.00	5.00	5.00	5.00	0.00	0.00	5.00	5.00	5.00			
Development												
for Destination												
and Circuits												

Buddhist Circuit	0.01	0.00	0.00	0.01	0.00	0.00	0.00	0.00	0.00
(Including EAP) Capacity	30.00	29.86	29.81	38.00	33.00	32.75	60.00	33.00	23.51
Building for		20100			00100	02.70			
Service									
Providers									
Market	4.00	3.30	2.82	5.00	3.61	3.61	9.66	6.39	5.61
Research									
Construction of	0.01	0.00	0.00	0.01	0.00	0.00	0.00	0.00	0.00
Paryatan									
Bhawan									
Centrally Spons	ored Sche	emes							·
Safe Tourist	-	-	-	-	-	-	0.00	6.25	6.25
Destination for Women									
Grand Total	2034.27	1984.79	1987.42	2075.12	1291.00	1287.42	2375.21	1147.29	1033.53
(Plan)									
Non - Plan	115.73	128.69	115.11	114.10	125.00	111.79	124.62	112.71	97.60
Grand Total	2150.00	2113.48	2102.53	2189.22	1416.00	1399.21	2499.83	1260.00	1131.13

* Actual Expenditure is based on Final Grant after Re-appropriation of Funds.

STATEMENT IN REPLY TO PART (d) OF LOK SABHA STARRED QUESTION NO.^{+*}191 ANSWERED ON 02.08.2021 REGARDING SCHEMES TO DEVELOP INDIA AS TOURISM HUB.

С	rime Head-wis																		२),	
SL	Crime Head									201		agann	reigners during 2017-2019 2019							
		CR	CCS	CON	PAR	PC S	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	
1.1	Murder	5	5	0	13	12	0	8	6	1	46	45	1	9	6	0	9	8	0	
1.2	Culpable Homicide not amounting to Murder	2	3	0	3	3	0	1	0	0	7	0	0	1	1	0	1	1	0	
1.3	Attempt to Commit Murder/ Culpable Homicide	1	1	0	1	1	0	2	2	0	3	3	0	5	5	1	11	11	4	
1.4	Simple Hurt	2	1	0	8	1	0	7	4	0	9	6	0	5	5	0	11	7	0	
1.5	Grievous Hurt	4	3	0	9	9	0	0	0	0	0	0	0	1	1	0	0	1	0	
1.6	Assault on Women with Intent to Outrage her Modesty	28	14	3	22	14	3	39	29	0	32	33	0	17	16	1	18	18	1	
1.7	Kidnapping and	5	0	0	4	0	0	1	2	0	15	15	0	3	2	0	6	4	0	

	Abduction																		
1.8	Human Trafficking	2	1	0	4	3	0	10	7	0	30	17	0	6	3	0	18	9	0
1.9	Rape	24	17	0	27	24	0	20	15	0	24	18	0	8	12	1	15	18	1
1.10	Theft	199	36	0	56	45	0	239	49	4	90	59	4	115	17	1	29	31	1
1.11	Extortion	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	3	3	0
1.12	Robbery	18	13	0	36	31	0	6	4	0	9	9	0	10	6	0	10	7	0
1.13	Dacoity	0	0	0	0	0	0	1	1	0	3	3	0	2	1	0	9	5	0
1.14	Cheating	12	3	1	10	6	1	19	7	0	12	12	0	28	1	1	6	1	1
1.15	Forgery	11	4	0	33	15	0	12	0	0	30	0	0	5	0	0	4	0	0
1.16	Insult to the Modesty of Women	1	0	0	2	0	0	3	2	0	2	2	0	1	2	0	1	2	0
1.17	Other IPC Crimes	24	63	22	45	42	24	20	18	3	13	18	3	40	29	3	38	36	3
1.18	Immoral Traffic (Prevention) Act	6	6	0	18	20	0	8	5	0	11	5	0	2	1	0	3	2	0
1.19	Other SLL Crimes	2	1	0	3	3	0	16	7	3	15	12	3	11	2	0	18	2	0
1	Total Crimes against Tourist Foreigners	346	171	26	294	229	28	412	158	11	351	257	11	270	111	8	210	166	11
2.1	Murder	8	5	1	5	5	1	3	2	1	5	3	1	4	4	0	13	13	0
2.2	Culpable Homicide not amounting to Murder	1	0	0	0	0	0	0	1	0	1	1	0	0	0	0	0	0	0
2.3	Attempt to	6	3	0	24	14	0	0	0	0	0	0	0	4	4	0	6	5	0

	Commit Murder/ Culpable																		
	Homicide																		
2.4	Simple Hurt	12	9	2	21	16	5	19	21	13	42	43	15	9	6	0	19	18	0
2.5	Grievous Hurt	2	2	0	6	6	0	1	0	0	0	0	0	1	0	0	0	0	0
2.6	Assault on Women with Intent to Outrage her Modesty	3	3	0	5	3	0	13	10	0	21	19	0	9	9	1	8	9	1
2.7	Kidnapping and Abduction	4	3	1	3	3	1	3	2	0	4	2	0	2	0	0	0	0	0
2.8	Human Trafficking	0	1	0	4	4	0	2	1	0	3	2	0	5	3	0	6	4	0
2.9	Rape	8	5	1	39	39	1	7	7	0	15	11	0	4	4	0	5	5	0
2.10	Theft	35	5	0	4	7	0	20	2	1	9	3	1	27	2	0	10	6	0
2.11	Extortion	1	1	0	2	2	0	0	0	0	0	0	0	0	0	0	0	0	0
2.12	Robbery	3	1	0	2	2	0	1	0	0	0	0	0	5	2	0	6	6	0
2.13	Dacoity	1	1	0	8	8	0	0	0	0	0	0	0	1	1	0	1	1	0
2.14	Cheating	7	2	0	2	5	0	8	5	0	12	14	0	13	2	0	8	2	0
2.15	Forgery	0	0	0	1	1	0	0	1	0	0	1	0	1	0	0	0	0	0
2.16	Insult to the Modesty of Women	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
2.17	Other IPC Crimes	26	21	7	40	33	13	7	7	1	17	18	1	14	5	0	11	8	0
2.18	Immoral Traffic (Prevention) Act	1	1	0	1	1	0	4	4	0	13	13	0	13	8	0	41	27	0

2.19	Other SLL Crimes	28	14	9	21	19	9	17	15	4	35	31	6	27	18	4	47	35	11
2	Total Crimes against Other Foreigners	146	77	21	188	168	30	105	78	20	177	161	24	139	68	5	181	139	12
3	Total Crimes against Foreigners	492	248	47	482	397	58	517	236	31	528	418	35	409	179	13	391	305	23

Source: Crime in India

Note: Due to non-receipt of data from West Bengal in time for 2019, Data furnished for 2018 has been used

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